

List of cases where Case Management Hearing was held during the month of November-2020

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	Ms. Pinki, District Judge, Comercial Court-01	CENTRAL			NIL		
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL			NIL		
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL			NIL		
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS COMM 1158/2020	M/S HINDUSTAN TRADING COMF	SH. RAJESH BHATIA	14.08.2020	03.11.2020
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM – 565/2019	OCEANS CABLES P LTD V/S ABHITECH CABLES & ORS	SH S.P.AGGARWAL	26.04.2019	26.11.2020
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL			NIL		
7	Vaccant Court of Sh. Narinder Kumar, DJ (Commercial Court)-01	West			NIL		
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West			NIL		
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/244/2020	KRIPA SHANKAR SINGH Vs PRITHIPAL SINGH BHATIA AND OTHERS	Sh. Natwar Rai	01-02-2020	21-11-2020
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI			NIL		
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI			NIL		

12	SH. RAMESH KUMAR-II, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL				
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL				
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	MISC DJ 101/2020	TATA MOTOR VS ROYAL TRAVELS	L.S. SAINI	11-11-2020	02-11-2020
17	Sh. Laxmi Kant Gaur, Ld. District Judge (Commercial Court),	North-East	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	CS (COMM) 129/2019	UNDER ARMOUR INC VS AVENG	MS. PRIYA NAGPAL	09.07.2018	04.11.2020
			CS (COMM) 110/2019	M/S VINI COSMETICS VS VGR PE	MR. MOHIT SHARMA	26.06.2019	04.11.2020
			CS (COMM) 119/2020	NARENDER SINGH SOMVANSHI AND ANR VS SHRIDHANT JOSHI AND ANR	MR. KAPIL YADAV	23.01.2020	05.11.2020
			CS (COMM) 407/2020	QUANTUM HI TECH MERCHANDISING PVT VS HARMAN INTERNATIONAL	MR. VIKAS KHERA	20.08.2020	10.11.2020
			CS (COMM) 314/2020	RSPL HEALTH PVT. LTD VS M/S	MR. ANIL KUMAR SAH	28.02.2020	11.11.2020
			CS (COMM) 309/2020	M/S BHUPINDER KUMAR VS M/S M.K., SHARMA		11.02.2019	17.11.2020

			CS (COMM) 259/2020	BANK OF BARODA VS M/S SUHAJANIMESH DIXIT	20.07.2018	18.11.2020
			CS (COMM) 220/2020	SAMSONITE IP HOLDING S A R L GAUTAM BHASIN	06.02.2020	24.11.2020
			CS (COMM) 156/2020	M/S ORIENTAL AROMATICS VS SHISHITA TIWARI	29.03.2019	24.11.2020
			CS (COMM) 225/2020	S K KATIYAR VS TENON FACILITY VINAY KUMAR DUBEY	30.08.2018	25.11.2020
			CS (COMM) 226/2020	M/S TENON FACILITY MANAGEMENT DINESH MANOCHA	14.09.2018	25.11.2020
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL			
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL			
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL			